

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
UNSTARRED QUESTION NO. †2038  
ANSWERED ON: 01.08.2023

**DEVELOPMENT OF BACKWARD AREAS**

†2038: SHRI RAVINDRA KUSHWAHA:  
SHRI SUBRAT PATHAK:  
SHRI RAVI KISHAN:

Will the Minister of PANCHAYATI RAJ be pleased to state;

- (a) whether the Government has launched any Scheme for the development and upgradation of basic infrastructure in backward areas of the country;
- (b) if so, the details thereof; and
- (c) the details of the funds allocated and utilised under the said Scheme during the last three years, State-wise/district-wise?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) Panchayat being a State subject, providing basic infrastructure facilities to the Panchayats is primarily the responsibility of State Governments. However, Ministry of Panchayati Raj (MoPR) supplements and compliments the efforts of the State Governments by providing infrastructure facilities to the Panchayats on limited scale. To develop and upgrade the basic infrastructure in the Panchayats in the country, the MoPR is implementing a Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the objectives, inter alia, providing infrastructure support like Gram Panchayat Bhawan and computers and peripherals. Also, the scheme of Mission Mode Project on e-Panchayats, a Central component of RGSA scheme is implemented to fund various e-governance projects for digitalization of Panchayats to bring in efficiency, accountability and transparency in the functioning of the PRIs for overall transformation of PRIs.

(c) The State/UT-wise fund released under the Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) during the last three years are at **Annexure**. No fund is provided to the States/UTs under Mission Mode Project on e-Panchayats.

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**Annexure**

**Annexure referred to in reply to Part (c) of the Lok Sabha Unstarred Question No. 2038 answered on 01.08.2023 regarding Development of Backward Areas.**

**State/UT-wise Funds Released under Rashtriya Gram Swaraj Abhiyan during 2020-21 to 2022-23**

**(In Crores of Rs.)**

Sl. No.	State/ UT	Fund Released		
		2020-21	2021-22	2022-23
1	Andaman & Nicobar Islands	0.00	0.00	0.00
2	Andhra Pradesh	22.34	38.54	0.00
3	Arunachal Pradesh	0.00	30.07	108.69
4	Assam	26.12	44.04	55.29
5	Bihar	0.00	63.77	33.37
6	Chhattisgarh	4.04	7.93	0.00
7	Dadra & Nagar Haveli Daman & Diu	0.00	0.00	1.14
8	Goa	0.00	0.59	0.00
9	Gujarat	0.00	0.00	0.00
10	Haryana	9.89	0.00	0.00
11	Himachal Pradesh	22.10	32.42	60.65
12	Jammu & Kashmir	25.00	40.00	40.00
13	Jharkhand	2.34	7.74	0.00
14	Karnataka	0.44	29.15	36.00
15	Kerala	8.13	12.00	30.40
16	Ladakh	2.15	1.08	0.00
17	Lakshadweep	0.00	0.00	0.00
18	Madhya Pradesh	71.42	47.11	28.00
19	Maharashtra	66.76	73.34	37.84
20	Manipur	3.41	2.98	8.63
21	Meghalaya	3.97	0.00	0.00
22	Mizoram	21.19	5.56	14.27
23	Nagaland	3.72	4.58	0.00
24	Odisha	2.94	1.33	11.40
25	Puducherry	0.00	0.00	0.00
26	Punjab	13.45	10.78	34.25
27	Rajasthan	12.98	17.27	0.00
28	Sikkim	4.75	1.19	6.01
29	Tamil Nadu	56.88	39.89	25.42
30	Telangana	12.00	0.00	0.00
31	Tripura	2.53	4.67	9.80
32	Uttar Pradesh	32.54	83.08	85.05
33	Uttarakhand	26.75	0.00	42.48
34	West Bengal	33.52	15.14	4.28

Note: No District-wise fund is released under the scheme.